

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
RAJYA SABHA  
UNSTARRED QUESTION NO.2914  
TO BE ANSWERED ON 21.3.2018

UNPROTECTED MONUMENTS IN MAHARASHTRA

2914. SHRI RAJKUMAR DHOOT:

Will the Minister of CULTURE be pleased to state:

- (a) whether Government has any data of the unprotected monuments and sites located in the State of Maharashtra;
- (b) if so, the details thereof;
- (c) whether Government has framed any specific guidelines for the preservation and restoration of these monuments and sites in the State; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND  
MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a)&(b) The Government of India, under the National Mission on Monuments and Antiquities has initiated the documentation of built heritage across the country including Maharashtra. So far 4941 monuments and sites in Maharashtra have been registered in the National Inventory.
- (c)&(d) The Archaeological Survey of India has formulated a National Conservation Policy and the preservation and restoration of protected monuments and sites are carried out accordingly. The unprotected heritage of the country are also governed under the said policy, however it is not mandatory at present.